

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD : HYDERABAD.

OA. 1713/97

Between:

Dated: 29.12.1997.

Theti Ramachandra

.. Applicant.

And

1. The Assistant Superintendent of Post Officer, Madanapalli Post Sub Division, Madanapalle.
2. The Senior Superintendent of Post Officer, Chittoor.
3. The Post Master General, Kurnool Region, Kurnool.
4. The Chief Post Master General, A.P., Circle, Deekadana, Hyderabad.

.. Respondents.

Counsel for the Applicant : Mr. A. Radhakrishna

Counsel for the Respondents : Mr. V. Vinod Kumar

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri Phaniraj for Radhakrishna for the applicant and Sri V. Vinod Kumar for Respondents.

Notice before admission. Till ^{then} there the post shall not be filled up.


Deputy Registrar

• DA.1713/97

Copy to:-

1. The Assistant Superintendent of Post Officer, Madanapalli Post Sub Division, Madanapalli-
2. The Senior Superintendent of Post Officer, Chittoor.
3. The Post Master General, Kurnool Region, Kurnool.
4. The Chief Post Master General, A.P., Circle, Decksadan, Hyderabad.
5. One copy to Mr. A.Radhakrishna, Advocate, CAT., Hyd.
6. One copy to Mr. V.Vinod Kumar, Addl.CGSC., CAT., Hyd.
7. One duplicate.

err

Cc Today

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWAR :
M(J)

Dated: 29/12/97

ORDER / JUDGMENT

MA./R.A./G.A.No.

in

G.A.No. 1713 / 97

Admitted and Interim Directions
Issued.

Allowed

Disposed of With Directions

Dismissed

Dismissed as Withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

SRP

II Court

